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Title: Need to sanction maximum compensation to coconut farmers who suffered damage to their produce due to drought and diseases in Mysore and Chamarajanagar districts of Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to draw the kind attention of the Government towards heavy loss being incurred by Coconut Growers in Karantaka State and in my Constituency due to drought and diseases to the Coconut Trees. Coconut is one of the major food items as well as oil crop. Coconut products have a major role in food and agro industry sector in Indian economy. The coconut growing area in Karnataka State is 4,29,860 Hectares, out of which 25,900 Hectares in Mysore District and 11,375 Hectares in Chamarajanagar District. But now Coconut growing farmers are under great financial stress due to dropping of entire fronds on account of drought and diseases mainly Budrot and Stem bleeding etc., There are 8 Vidhana Sabha Constituency under Chamarajanagar Lok sabha Constituency, out of which 4 form Mysore District and 4 form Chamarajanagar District of Karnataka State. The Conconut Growers in Mysore District are 35,000 and 18,498 in Chamarajanagar District. Now, due to drought and diseases mainly like Budrot and stem bleeding about 1,12,800 Coconut Trees in 752 Hectares in Mysore District and 4,39,200 Coconut Trees in 2,928 Hectares in Chamarajanagar District got damaged and dropped entire fronds. A team of Officers from Central Government visited twice the damaged areas in my Constituency.

Such being the situation, I hereby earnestly urge the Union government to sanction maximum Compensation to the Coconut Growing Farmers for the total damage of 5,52,000 Coconut Trees in 3,680 Hectares areas in Mysore and Chamarajanagar Districts of Karnataka State at the earliest.